

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED 15.11.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

**10:25 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

For Orders

| S No. | Case No.   | Name of the Parties  | Counsel for Appellants   | Counsel for Respondents  |
|-------|--|--|--|--|
| 1     | IA No. 833/2022 In<br>Comp App (AT)<br>(CH) No.27/2022 | Aapico Hitech Public<br>Company Limited & 2 Ors<br>Vs<br>ABT Limited & 7 Ors | Mr. Roshan<br>Balasubramanian,<br>Mr. A.S Bhargav<br>Nath Mr.<br>Khathiravan | Mr. R. Vidhya<br>Shankar- R1<br>M/s. Ramani &<br>Shankar<br>Caveator |

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

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